

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **01.05.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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Application No : -  
Petition No : CP/19(CHE)2024  
Name of Petitioner : Pradeep Jayaraman  
&  
Name of Respondent : Vs  
Biendsteel Engineering Pvt Ltd and Others  
Section : Sec 241 -242 of CA, 2013

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**ORDER**

Present: Mr. Pradeep Jayaraman, Petitioner in person.  
R2 and R3 in person along with Counsel Mr. Kanishkar.

Petitioner submits that in terms of the directions dated 13.03.2024, documents have been filed and served on the Respondents.

Ld. Counsel for the Respondents seeks and is granted time to file reply.

Rejoinder, if any, be filed.

List the petition for appearance of the parties in person to explore the possibilities of settlement on **26.06.2024 (Physical Hearing)**.

-sd-  
[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)

MS

-sd-  
[SANJIV JAIN]  
MEMBER (JUDICIAL)